

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 603
IB-529/ND/2023

IN THE MATTER OF:

M/s. Krishna Buildestates Pvt. Ltd.

...PETITIONER

Vs.

M/s. Triune Global Solutions Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Vaibhav Gaggar, Mr. Vidur
Mohan, Mr. Ashit Kapoor and Mr.
Prerak Khurana, Advs.

For the Respondent/Corporate Debtor :Mr. Naman Singh, Adv.

ORDER

List the matter on **01.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)